

## **Akar Creations Pvt. Ltd. & Ors Vs Canara Bank**

**Court:** Debts Recovery Appellate Tribunal, Mumbai Bench

**Date of Decision:** July 12, 2024

**Acts Referred:** Securitization and Reconstruction of Financial Assets and Enforcement of Security Interest Act, 2002  
â€” Section 13(3), 18(1)

**Hon'ble Judges:** Ashok Menon, Chairperson

**Bench:** Single Bench

**Advocate:** Sanjana Ghogare, Raju Shinde, Tamil Selvi Laxman

**Final Decision:** Disposed Of

### **Judgement**